

Name of the Corporate Debtor- Capital Electronics and Appliances Limited
Date of commencement of Liquidation-
List of Stakeholders as on- 08th June 2024

Annexure- 5
List of Operational Creditors (Government dues)

(Amount in INR)

Sl. No.	Details of Claimant		Details of claims received		Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims rejected	Amount of claims under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes or No)	% share in total amount of admitted claims					
1	Income Tax Officer, Ward 9(1), Income Tax Department, Govt. of India	Government of India	During CIRP	74,17,565	74,17,565	Government dues	None	No	28.19%	None	None	-	None	Subject to further verification if any
2	Commercial Taxes, Govt of West Bengal	Government of India	During CIRP	44,62,631	17,97,737	Government dues	None	No	6.83%	None	None	26,64,894	None	Subject to further verification if any
3	Employee Provident Fund Organisation	Government of India	09-May-24	21,24,751	-	Government dues	None	No	0.00%	None	None	21,24,751	None	None
4	Employee State Insurance Corporation	Government of India	10-May-24	10,81,791	-	Government dues	None	No	0.00%	None	None	10,81,791	None	None
5	Assistant Commissioner of Central tax, Burrabazar Divison, Kolkata North Commissionerate	Government of India	04-May-24	34,56,139	34,56,139	Government dues	None	No	13.14%	None	None	-	None	Subject to further verification if any
	Grand Total			1,18,80,196	1,26,71,441	-	-	-	48.16%	-	-	26,64,894	-	-

